

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 14th October, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. A.R.YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 108/2015 (CZ)	Shailendra Singh (<i>Fire Crackers</i>) Vs. Union of India & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaura, Adv.	
2.	Original Application No. 109/2015 (CZ)	Hope Welfare Society (<i>Fire Crackers</i>) Vs. State of M.P. & 8 Ors.	Mr. Shrey Raj Saxena, Adv.	
FOR HEARING				
3.	Appeal No. 08/2015(CZ)	Steel Authority of India Vs. Appeal Committee & Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Purushaindra Kaurav. Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 58/2015 (THC)	Niraj Pratap Singh Vs. Union of India & 4 Ors.	Mr. Mrigendra Singh, Adv. for Applicant Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application No. 59/2015(CZ)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5Ors.	Mr. Ramesh Singh Tomar, Applicant	
6.	Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15)	Dr. Alankrita Mehra Vs. Union of India & 09 Ors.	Mr. Vivek Choudhary Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv.	

			Ms. Farzana Aziz, Adv.	
7.	Appeal No. 01/2015(CZ)	Krishak Sehkari Karkhana Maryadit Vs. M.P. P.C.B & 2 Ors.	Mr. Dharamvir Sharma Adv. Mr. Om. S. Shrivastava, Adv. Mr. Parul Bhadoriya, Adv.	
8.	Appeal No. 02/2015(CZ)	M/s Reva Kripa Sugars Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
9.	Appeal No. 03/2015 (CZ)	M/s Kareli Sugar Mills Pvt. Ltd. Vs. M.P. P.C.B & Anr.	Mr. Vishal Dhagat Adv. Mr. Parul Bhadoriya, Adv.	
10.	Original Application No. 98/2015(CZ)	Geeta Pethia Vs. Shailendra Pradhan & Ors.	Mr. Qasim Ali, Adv. Mr. Ayush Dev Bajpai, Adv.	
11.	Original Application No.94/15(CZ)	Anurag Gupta Vs. Nagar Nigam, Bhopal & 6 Ors.	Mrs. Anupama Garg, Adv.	
12.	Original Application No. 77/2015(CZ)	N. Vaidraj Vs. Union of India & 6 Ors.	Mr. Vikram Sharma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in